

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 26
(TO BE ANSWERED ON THE 22nd July 2024)**

COLLAPSING OF ROOFS AT AIRPORTS

26. SHRI IMRAN PRATAPGARHI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the current safety and maintenance standards followed for airport infrastructure in the country, and whether these standards were met at the three airports where the roof collapses occurred recently;
- (b) whether structural inspections and audits were conducted at airports across the country;
- (c) whether these inspections were conducted at the airports in question, and details of the findings prior to the incidents;
- (d) whether accountability for the failure of infrastructure at these airports has been fixed;
- (e) the actions being taken against those responsible for negligence, if any; and
- (f) the details of compensation being given?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): Directorate General of Civil Aviation (DGCA) has granted Aerodrome license to Delhi, Rajkot and Jabalpur Airports based on satisfactory compliance of airside infrastructure and facilities as per requirement contained in DGCA Civil Aviation Requirements Section 4 Series B Part I and Civil Aviation Requirements Section 4 Series F Part I which covers Airside infrastructure.

(b) & (c): The Safety & Maintenance Standards are being followed as per the industry practice and relevant safety standards. Building safety is also in built during design and construction stage as per National Building Codes. There are routine maintenance checks including proper annual pre-monsoon checks which are adopted.

(d) & (e): This Ministry has constituted a High Level Expert Committee consisting of Structural Engineers from IIT Delhi to assess the incident at Delhi T1. Also, the Airports Authority of India has initiated investigations to determine the root cause of incidents at Jabalpur and Rajkot Airports.

(f): A compensation of Rs.20 lakh has been provided to the family of the deceased

and Rs.3 lakh each to the injured by Delhi International Airport Limited.
